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Teacher Strike *28.SHRIASHOKNATHVERMA: DR.BAPUKALDATE:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 2493 given in the Rajya Sabha on 18th March, 1987 and state:

- (a) whether the teachers in the Government and the aided schools in Delhi recently went on a strike which continued for more than a month;
- (b) whether this strike had any adverse effect on the examinations of the students; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCA-TION AND CULTURE IN THE MI NISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): -(a) to (c) The teachers of schools run by-Delhi Administration and Municipal Cor poration of Delhi went on sit-in. strike w. e. f.. 13-2-87. The teachers of N. D. M. C. Sr. Secondary Schools went on strike, between 9-3-87 to 24-3-87 and N. D. M. C. Nursery And Primary School teachers • went on strike between 12-3-87 to 24-3. 87. They called off the strike on 25-3-87. The strike did disrupt the studies in schools. However, as far as exami nations for classes X and XII are concerned, out of four such examina tions which are conducted by the Central Board of Secondary Educa tion, only one, the Delhi Secondary Schools Examination, had to be post owing to the poned by one week strike bv teachers. Internal exami nations for various classes in schools were not schedued to be held in the period covered by the strike. They will be., held before summer

Royalty paid by M/s. A. H. Wheeler ' & Company to Northern Railway

*29. SHRI CHATURANAN MISH. RA: Will the Minister of. RAILWAYS be pleased to state whether it is a fact that in 1985 M|s. A. H. Wheeler

& Company paid royalty charges amounting to Rs. 3. 5 lakhs to Northern Railway as against an expenditure of about Rs. 5. 5 lakhs incurred on account of issue of 1st and 2nd Class free rail passes to the Company?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS MADHAVRAO SCINDIA): In 1985, M|s. A. H. Wheeler & Co. paid Rs. 3, 31, 615 as royalty, to Northern Railway. It is not possible to compute the value of card passes issued to them.

Spread of Kala-Azar in Bengal and Bihar

- *30. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;
- (a) whether Government are aware of the recent spread of Kala-azar affecting millions of people in the. country, the States of Bengal and Bihar being the worst hit and that over 1000 people have died of the disease during the last one year;
- (b) if so, what is the number of cases reported in each of the affected States (Statewise) as compared to the cases reported during the years 1984 and 1985 respectively;
- (c) what are the main causes for the rise in the incidents of Kala-azar and what preventive measures have been taken by Government to check the spread of the desease and to provide adequate medical care to the affected persons?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE); (a) to (c) A Statement is laid on the Table of the Sahha

Statement'

The Government are aware of the incidence of Kala-azar in the country As per the information received from the affected States, the number